

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.1475
TO BE ANSWERED ON 24.11.2016**

TRANSPORT OF COAL THROUGH INLAND WATERWAYS

1475. SHRIMATI RAKSHATAI KHADSE:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Union Government proposes to transport coal to the thermal power plants through inland waterways which is cheaper than road and rail transport so as to reduce the cost of thermal power production;**
- (b) if so, the details thereof; and**
- (c) if not, the reasons therefor?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) & (b) : Yes, Madam. NTPC Ltd. entered into a Memorandum of Understanding (MoU) with Inland Waterways Authority of India (IWAI) to explore the possibilities to use inland waterways as a viable supplementary mode of coal transportation. Thereafter, NTPC Ltd. entered into Tripartite Agreement (TPA) dated 11.08.2011 with IWAI and the Operator, who was selected through a competitive bidding process, for transportation of imported coal to its Farakka power plant through inland waterways.

(c) : In view of (a) & (b) above, question doesn't arise.
